

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:19

ANSWERED ON:24.02.2016

AMRUT and HRIDAY

Chandrappa Shri B.N.;Puttaraju Shri C.S.

Will the Minister of URBAN DEVELOPMENT be pleased to state:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of funds sanctioned and released under the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) and the National Heritage City Development and Augmentation Yojana (HRIDAY) so far, city and State-wise;

(b) the details of works undertaken on various projects taken up under these schemes, project, city and State-wise;

(c) whether the Government proposes to introduce incentive and penalty clause under these schemes and if so, the details thereof;

(d) whether the Government proposes to introduce Public Private Partnership in these schemes and if so, the details thereof and its likely benefits; and

(e) whether the Government proposes to include some more cities under AMRUT and HRIDAY and if so, the details thereof?

Answer

THE MINISTER FOR URBAN DEVELOPMENT
(SHRI M VENKAIAH NAIDU)

(a) to (e) : A Statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO THE LOK SABHA STARRED QUESTION NO. *19 FOR 24.02.2016 REGARDING AMRUT AND HRIDAY.

(a) The details of Central Assistance sanctioned and released (up to 20.02.2016) under AMRUT and HRIDAY are at annexure-I and II.

(b) Under the AMRUT, the Mission Guidelines provide for approval by the Central Government of State Annual Action Plan of each State/UT against allocation made to them out of funds available in the Mission. The State/UT Governments appraise and approve the individual projects to be taken up in various cities/sectors after selecting them by following the principles of prioritization specified in the Guidelines.

The details of projects taken up under HRIDAY are at annexure-II.

(c) Yes, Madam. The AMRUT incentivizes accomplishment of reforms by setting aside 10% of annual budgetary allocation from second year onwards to be given as incentive. The Mission also provides a penalty clause impressing upon the States to release the Central Assistance (CA) along with State share to the ULBs within seven working days of release of Central share failing which interest at the rate specified by the Ministry of Finance shall be levied on the State and also appropriate deduction made from future installments. There is no incentive or penalty clause under HRIDAY.

(d) Yes, Madam. The AMRUT mandates States/UTs to explore the possibility of using Public Private Partnership (PPP) for funding, execution, operation/ maintenance of projects by State Governments. The model is expected to include appropriate service level agreements and citizen feedback system built into it. The model is likely to attract private investments in urban sector, improve efficiency and also make the projects self sustaining in operation and maintenance. HRIDAY does not provide for PPP in projects.

(e) AMRUT envisages coverage of 500 cities/towns in accordance with the criteria specified. The Guidelines also provides for notification of list of cities at appropriate time. Presently, 497 cities/towns have been identified for coverage under the Mission. Under HRIDAY, 12 cities have been identified. Presently, there is no proposal to include more cities.

Annexure-I

Statement referred to in part (a) of Starred Question No.19 for reply on 24.02.2016

AMRUT

State wise approved SAAP amount and release during 2015-16 (up to 20.02.2016)

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Rs. in Crore

| Sl.No. | States/UTs | Total size of SAAP | Committed | Central Assistance | Amount released |
|--------|------------------|--------------------|-----------|--------------------|-----------------|
| 1 | Rajasthan | 919.00 | 459.50 | 91.90 | |
| 2 | Gujarat | 1204.42 | 564.30 | 112.86 | |
| 3 | Andhra Pradesh | 662.86 | 300.41 | 60.08 | |
| 4 | Jharkhand | 313.36 | 137.95 | 27.59 | |
| 5 | Odisha | 461.3 | 228.14 | 45.63 | |
| 6 | Madhya Pradesh | 1655.81 | 672.03 | 134.41 | |
| 7 | Mizoram | 73.00 | 36.50 | 7.30 | |
| 8 | Tamil Nadu | 3249.23 | 1372.41 | 274.48 | |
| 9 | Kerala | 587.48 | 287.98 | 57.6 | |
| 10 | Telangana | 415.51 | 204.25 | 40.85 | |
| 11 | Chhattisgarh | 573.4 | 276.47 | 55.29 | |
| 12 | West Bengal | 1104.86 | 552.43 | 110.49 | |
| 13 | Haryana | 438.02 | 219.01 | 43.8 | |
| 14 | Maharashtra | 1989.41 | 914.92 | 182.98 | |
| 15 | Bihar | 664.2 | 332.1 | 66.42 | |
| 16 | Himachal Pradesh | 158.82 | 79.41 | 15.88 | |
| 17 | Uttar Pradesh | 3287.27 | 1409.07 | 281.81 | |
| 18 | Karnataka | 1258.54 | 592.29 | 118.46 | |
| 19 | Punjab | 709.66 | 318.86 | 63.77 | |
| 20 | Uttarakhand | 269.93 | 133.68 | 26.74 | |
| | Total | 19996.08 | 9091.71 | 1818.34 | |

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Total allocation for SAAP is Rs.2026.25 crore. Total expenditure is about 90% of SAAP allocation.

Annexure-II

Annexure referred to in part (a) and (b) of Starred Question No.19 for reply on 24.02.2016

State wise details of funds sanctioned and released for projects under HRIDAY Scheme.

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Rs. In Crore

Sl. City State Total Fund Allocation Fund Sanctioned (till date) Amount Released Projects

| | | | | | |
|----|--------------------------|-------|-------|------|---|
| 1 | Amritsar Punjab | 69.31 | 4.08 | 0.81 | Rejuvenation of Rambagh Garden and restoration and adaptive reuse of Rambagh Gate at Amritsar |
| 2 | Ajmer Rajasthan | 40.04 | 5.72 | 1.14 | Development of Heritage Walk connecting Akbari Quila & Soni Ji Ki Nasiyan |
| 3 | Mathura Uttar Pradesh | 40.04 | 10.56 | Nil | Development of Vrindavan Parikrama Marg |
| 4 | Gaya Bihar | 40.04 | Nil | Nil | Detailed Project Report (DPRs) are under preparation. |
| 5 | Kanchipuram Tamilnadu | 23.04 | 17.53 | 3.5 | Development and infrastructure Upgradation around Ekambareswarar Temple and Varadharaja Perumal Temple Zone |
| 6 | Vellankanni Tamilnadu | 22.26 | 0.97 | 0.19 | Development of Support infrastructure at Velankanni Town |
| 7 | Varanasi Uttar Pradesh | 89.31 | 7.91 | 1.58 | Construction of 10 approach Roads to Heritage Sites at Varanasi |
| 8 | Badami Karnataka | 22.26 | 0.51 | Nil | Development of Sullage treatment plant at Tattakote village in Badami |
| 9 | Amaravati Andhra Pradesh | 22.26 | 12.33 | 2.46 | Upgradation of Approach to Heritage Sites and Development of Heritage Walk in Amravati |
| 10 | Warangal Telangana | 40.54 | 14.94 | 2.98 | Bhadrakali lake Foreshore Development at Warangal |
| 11 | Puri Orissa | 22.54 | Nil | Nil | Detailed Project Report (DPRs) are under preparation. |
| 12 | Dwarka Gujarat | 22.26 | Nil | Nil | Detailed Project Report (DPRs) are under preparation. |

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